

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CA (CAA) No.45/NCLT/AHM/2017**

Coram:

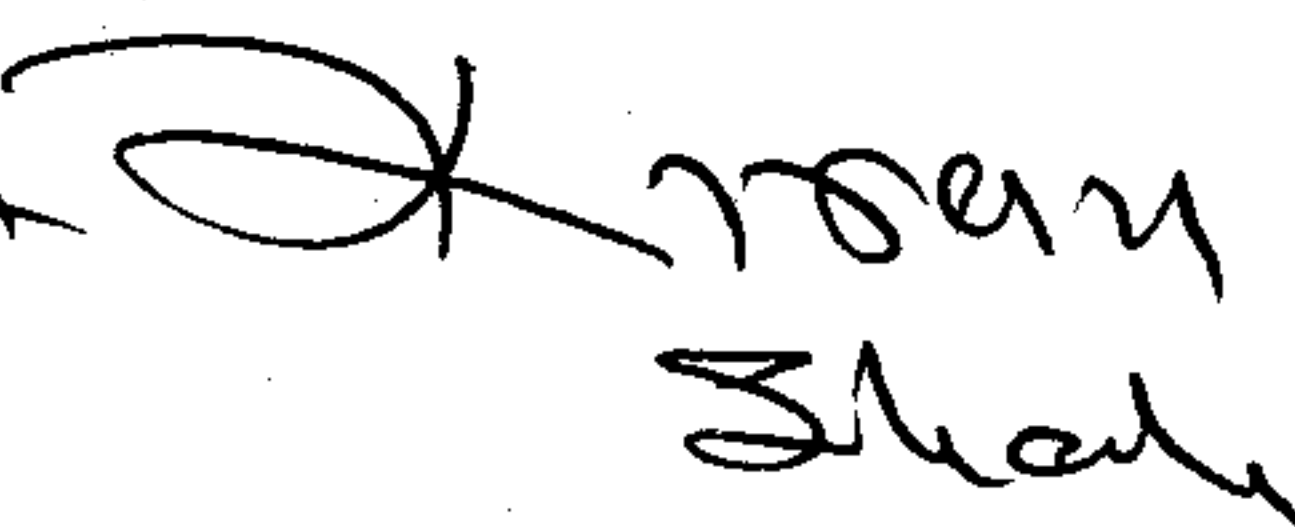
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017**

Name of the Company:                      Presidency Hospitality Ltd.  
Presidency Leisure Ltd.  
Presidency Tourism & Infrastructure Pvt Ltd  
Krishna Portland Pvt Ltd.  
Ghadokhop Agro Farms Pvt Ltd.  
Baje Agro Farms Pvt Ltd.  
Nanel Agro Farms Pvt Ltd. (Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	KIRAN SHAH	C.A	Applicant	 Kiran Shah
2.				

**ORDER**

Learned FCA Mr. Kiran Shah present for Applicants.


Certificate of the Chartered Accountant in respect of particulars of shareholders and consents given by them regarding transferor companies no. 1 to 6 and Transferee company filed.

Certificate of Chartered Accountant in respect of particulars of creditors and the consents given by them regarding transferor companies no. 1 to 6 filed.

Certificate of Chartered Accountant in respect of particulars of creditors and the consents given by them regarding Transferee company filed.

Heard Learned FCA for Applicants.

Order reserved.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 1st day of May, 2017.